

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:1202

ANSWERED ON:03.03.2015

VIOLATION OF CRZ NORMS

Patil Shri A.T. (Nana)

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether instances of violations of the CRZ and the Environmental Laws by the private companies in the protected areas of the country especially in the coastal areas of Rajgarh and Nagaon in Maharashtra have come to light; and

(b) if so, the action taken by the Government against the guilty companies after conducting investigations in the matter?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) The information is being collected and will be laid on the Table of the House.